

**LEGISLATIVE ASSEMBLY
NATIONAL CAPITAL TERRITORY OF DELHI
REVISED LIST OF BUSINESS**

Monday, 09 April 2018 / 19 Chaitra, 1940 (Saka)

2.00 PM

1. Special Mention (Rule-280) :

The following Members to raise matters under Rule-280 with the permission of the Chair :

- | | |
|------------------------|-------------------------------|
| 1. Shri Ajay Dutt | 6. Shri Rajesh Rishi |
| 2. Shri Surender Singh | 7. Shri Pawan Kumar Sharma |
| 3. Shri Naresh Balyan | 8. Shri Om Prakash Sharma |
| 4. Shri Naresh Yadav | 9. Shri Manjinder Singh Sirsa |
| 5. Shri S.K. Bagga | 10. Shri Girish Soni |

2. Resolution :

Shri Madan Lal

Shri Som Dutt

To move the following Resolution :

“The Legislative Assembly of NCT of Delhi, in its sitting held on 09 April 2018

In pursuance of the decisions taken by the General Purposes Committee of the Legislative Assembly in its meetings held on 17 November 2016 and 09 April 2018; and

Taking into consideration, various litigations in the courts of law that the Legislative Assembly is forced to enter into,

Hereby resolves:

that all the decisions regarding selection and terms and conditions including the fixing and payment of professional fee/remuneration for engagement of legal professionals and consultants to procure necessary services for the Legislative Assembly be taken by Hon'ble Speaker;

that the Hon'ble Speaker is free to adopt the procedure that he deems to be in the best interest of safeguarding the independence of the Legislature for arriving at such decisions in this regard;

that the Secretariat of the Legislative Assembly shall meet all the expenses to be incurred on this count from its budget with due approval from Hon'ble Speaker and Hon'ble Speaker alone; and

that any attempt in any quarter to do anything in violation of this resolve of the Legislative Assembly shall be treated as Contempt of the House and Breach of Privilege of the House and all those responsible for any such contemptuous conduct shall be proceeded against as decided by Hon'ble Speaker and as per the Rules and Procedures of the House.”

3. Short Duration Discussions (Rule-55) :

I. Shri Saurabh Bharadwaj

Shri Vijender Garg

Shri Madan Lal

To initiate discussion on ‘Utilization of MLALAD fund in MCD Parks’.

II. Shri Sanjeev Jha

Shri Saurabh Bharadwaj

Ms. Bhawna Gaur

To initiate discussion on ‘Report of Delhi Dialogue Commission (DDC) on Airport Express Metro Line (DAEML) project’.

III. Ms. Alka Lamba

Shri Ajay Dutt

Shri Pankaj Pushkar

To initiate discussion on ‘Situation arising out of the provisions of the National Medical Council Bill which are allegedly against the medical profession and general public.’

IV. Shri Vijender Gupta

Shri Manjinder Singh Sirsa

Shri Jagdish Pradhan

To initiate discussion on ‘Providing basic civic amenities like Flats, Water, Ration Card etc. to Jhuggi Jhopri dwellers’.

विधान सभा
राष्ट्रीय राजधानी क्षेत्र दिल्ली
संशोधित कार्यसूची
सोमवार, 09 अप्रैल, 2018 / चैत्र 19, 1940 (शक)
2.00 बजे अपराह्न

1. **विशेष उल्लेख (नियम-280) :** निम्नलिखित सदस्यों द्वारा अध्यक्ष महोदय की अनुमति से नियम-280 के अंतर्गत विशेष उल्लेख के मामले उठाये जायेंगे:-
 1. श्री अजय दत्त
 2. श्री सुरेन्द्र सिंह
 3. श्री नरेश बाल्यान
 4. श्री नरेश यादव
 5. श्री एस.के.बग्गा
 6. श्री राजेश ऋषि
 7. श्री पवन कुमार शर्मा
 8. श्री ओमप्रकाश शर्मा
 9. श्री मनजिंदर सिंह सिरसा
 10. श्री गिरीश सोनी
2. **संकल्प :**
श्री मदन लाल
श्री सोम दत्त
संकल्प प्रस्तुत करेंगे।
(संकल्प की विषय वस्तु अंग्रेजी की कार्यसूची के अनुसार)
3. **अल्पकालिक चर्चा (नियम-55) :**
 - i) **श्री सौरभ भारद्वाज**
श्री विजेन्द्र गर्ग
श्री मदन लाल
“विधायक क्षेत्रीय विकास निधि का दिल्ली नगर निगम के पार्कों में उपयोग” के संबंध में चर्चा प्रारम्भ करेंगे।
 - ii) **श्री संजीव झा**
श्री सौरभ भारद्वाज
सुश्री भावना गौड़
“एयरपोर्ट एक्सप्रेस मेट्रो लाईन (डी.ए.ई.एम.एल) परियोजना पर दिल्ली डॉयलाग कमीशन की रिपोर्ट” के संबंध में चर्चा प्रारम्भ करेंगे।
 - iii) **सुश्री अलका लाम्बा**
श्री अजय दत्त
श्री पंकज पुष्कर
“कथित रूप से चिकित्सा व्यवसाय तथा आम जनता के विरुद्ध राष्ट्रीय चिकित्सा परिषद् विधेयक के प्रावधानों से उत्पन्न स्थिति” के संबंध में चर्चा प्रारम्भ करेंगे।
 - iv) **श्री विजेन्द्र गुप्ता**
श्री मनजिंदर सिंह सिरसा
श्री जगदीश प्रधान
“झुग्गी-झोपड़ी निवासियों को मूलभूत नागरिक सुविधायें जैसे-फ्लैट, पानी, राशन कार्ड इत्यादि उपलब्ध करवाने” के संबंध में चर्चा प्रारम्भ करेंगे।

दिल्ली
09 अप्रैल, 2018

सी. वेलमुरुगन
सचिव